

under DISIR during the emergency except economic offenders and those involved in violent acts.

(ख) मांग की तुलना में उत्पादन कितना कम रहा ?

**ऊर्जा का उत्पादन और मांग**

86. श्री नारायण कृष्ण शेजवलकर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में ऊर्जा के उत्पादन और उसकी मांग में कितनी वृद्धि हुई ; और

**ऊर्जा मंत्री ( श्री पी० रामचन्द्रन ) :**  
(क) और (ख) पिछले तीन वर्षों के दौरान विद्युत् ऊर्जा की निवल मांग तथा उत्पादन केन्द्र बस बार पर विद्युत् उत्पादन तथा उसके मुकाबले विद्युत् में कमी नीचे दी जाती है। 1974-75 से 1975-76 में तथा 1975-76 से 1976-77 में मांग और उत्पादन में हुई वृद्धि की प्रतिशतता भी नीचे दी जाती है : —

(सभी आंकड़े मिलियन यूनिटों में दिए गए हैं)

	मांग	मांग में वृद्धि की प्रतिशतता	उत्पादन	उत्पादन में वृद्धि की प्रतिशतता	कमी
1974-75	80255	4.05	65546	13.8	14709
1975-76	83508		74609		8899
1976-77	88482	5.09	83266	9.61	5216

**Payment of Pension to Freedom Fighters**

expenditure on payment of pension to freedom fighters are as under:—

87. SHRI ANNASAHEB GOTKHINDE: Will the Minister of HOME AFFAIRS be pleased to state:

Year	Actual expenditure
	(Rs. in crores)
1972-73	0.63
1973-74	16.32
1974-75	22.96
1975-76	24.11
1976-77	25.00 (anticipated)

(a) the monthly and annual expenditure being incurred by the Government on payment of pension to freedom fighters; and

(b) the State-wise figures of bogus pensioners that have come to the notice of Government so far and the action taken against them?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) The figures of annual

The average monthly expenditure during the year 1976-77 is about 2.01 crores.

(b). Complaints have been received against individual freedom fighters that they have managed or are trying to get pension by furnishing incorrect and false information/evidence. Such complaints are examined promptly with reference to the available records and in doubtful cases a reference is made to the State Government concerned for verification and early report. In cases, where there is a strong presumption that the freedom fighter is not entitled to get pension, action is taken immediately to suspend the pension pending further investigation. If on completion of the enquiry, the pension is found to be wrongly obtained, it is cancelled and necessary action regarding recovery is taken. Where it is found that the person concerned adopted fraudulent means to obtain pension, State Governments are asked to consider the desirability of prosecuting the person concerned.

A statement showing the number of complaints received, cases in which pension has been suspended, number of cases in which pension has been stopped or restored and the number of cases pending disposal statewide is laid on the Table of the House. [Placed in Library. See No. LT-104/77].

#### Set up in Andaman & Nicobar Islands

88. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to provide popular set up in the Union Territory of Andaman & Nicobar Islands; and

(b) if so, what will be the pattern?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The Government has yet to take a decision in the matter.

#### Industries in Andaman and Nicobar Islands

89. SHRI MANORANJAN BHAKTA: Will the Minister of INDUSTRY: be pleased to state:

(a) whether Government propose to set up more industries in the backward areas; and

(b) if so, whether any special consideration will be given to the entrepreneurs to set up industries in Andaman and Nicobar Islands?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a). Yes, Sir.

(b) The Andaman and Nicobar Islands have been declared as an industrially backward area and special incentives like financial assistance on concessional terms, relief in income-tax, free technical consultancy services, subsidy on fixed capital investment, transport subsidy etc. are available to the entrepreneurs setting up industries in Andaman and Nicobar Islands. Benefits under the Rural Industries Project Programme are also available to these entrepreneurs.

#### Amnesty to Political Prisoners

90. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to declare an amnesty to all political prisoners detained and convicted in all the States in the country;

(b) whether all warrants of arrests will be withdrawn and cases instituted against workers and leaders of political parties will be withdrawn; and

(c) whether sentences of all women political prisoners will be commuted and they will be freed?